

**BUSINESS ADVISORY COMMITTEE**  
(Fifteenth Lok Sabha)

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**TWENTY-EIGHTH REPORT**

(Presented on 11.8.2011)

The Business Advisory Committee held a sitting on Tuesday, the 9<sup>th</sup> August, 2011.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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|---|---------|
| (1) The Customs (Amendment and Validation) Bill, 2011.<br><i>(Consideration and Passing)</i>  | 1 hour  |
| (2) The Jawaharlal Institute of Post Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2011, as passed by Rajya Sabha .<br><i>(Consideration and Passing)</i> | 1 hour  |
| (3) The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010, after it is passed by Rajya Sabha.<br><i>(Consideration and Passing)</i>                | 2 hours |
| (4) The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010, after it is passed by Rajya Sabha.<br><i>(Consideration and Passing)</i>                       | 2 hours |
| (5) The National Council for Teacher Education (Amendment) Bill, 2010, after it is passed by Rajya Sabha.<br><i>(Consideration and Passing)</i>                                   | 2 hours |

**NEW DELHI;**  
**9<sup>th</sup> August, 2011**  
**Sravana 18, 1933 (Saka)**

**MEIRA KUMAR (Smt.)**  
**Chairperson,**  
**Business Advisory Committee.**